

among the Ministers of State and Deputy Ministers falling in the latter category. The Minister in charge of a Ministry/Department is ultimately responsible for the transaction of business allotted to that Ministry/Department, and the division of work within the Ministry/Department is regulated by orders issued in each Ministry/Department laying down the category or classes of cases which would be disposed of by the Ministers of State or Deputy Ministers, as the case may be.

The Parliamentary Secretaries are appointed by the Prime Minister and perform such Parliamentary duties as are assigned to them by the Minister in charge of the Department to which they are attached.

APPOINTMENT OF CHAIRMAN, HEAVY INDUSTRIES CORPORATION

*616. SHRI LOBO PRABHU :
SHRI S. K. TAPURIAH :

Will the PRIME MINISTER be pleased to state the reasons for the appointment of Shri K. D. Malaviya as the Chairman of the Heavy Industries Corporation in the context of the allegations made against him in the Sirajuddin case ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : Shri K. D. Malaviya's appointment as Honorary Chairman of the Heavy Engineering Corporation has been made after careful consideration, taking into account his wide experience and knowledge of the public sector and of Government.

PROCEDURE FOR COLLECTION OF RADIO LICENCE FEE

*617. DR. KARNI SINGH : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government are satisfied with the system of collecting radio licence fees through Post Offices

(b) whether it is a fact that difficulties exist in the renewal of licences at any Post Office other than the one which issued the original licence; and

(c) if so, the steps to be taken to simplify the procedure of renewals at any Post Office to avoid inconvenience to the public ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) : (a) The system is continuously under examination.

(b) and (c). Yes. Under the present rules of procedure a radio licence cannot be renewed at a Post Office other than the office of registration, unless it is first transferred to the former office. This is done as a matter of course on a formal application. It is however constantly under examination whether what has been suggested cannot be put into practice without too much administrative expenditure in record keeping and cross checking of receipts.

PAK. CLAIM ON ANDAMAN AND NICOBAR ISLANDS

*618. SHRI D. AMAT : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Pakistan has now advanced any claim over the Indian Islands of Andaman and Nicobar; and

(b) if so, on what ground and the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) No, Sir.

(b) Does not arise.

EXTRADITION OF INDIANS FROM TANZANIA

*619. SHRI K. P. SINGH DEO : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that the Government of Tanzania have requested the Government of India for the extradition of some Indians;